

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT III**

**Item No.113**

IB-1871/(ND)/2019

**IN THE MATTER OF:**

**Genesha Ecosphere Ltd**  
**Vs.**  
**Innovative Textiles Ltd**

**...OPERATIONAL CREDITOR**

**... CORPORATE DEBTOR**

**SECTION**

**U/s 9 IBC code 2016**

**Order delivered on 13.07.2021**

**CORAM:**

**SHRI P.S.N. PRASAD**  
**MEMBER (JUDICIAL)**  
**SHRI NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Heard the submissions made by the Counsel for the Operational Creditor as well as the Counsel for the Corporate Debtor. Both the Counsels have reported that the matter has been settled and they are directed to file a formal application for withdrawal of the matter.

List on 26.7.2021.



**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**



**(P.S.N PRASAD)**  
**MEMBER (JUDICIAL)**

Surjit